



HON'BLE MR. JUSTICE TARUN AGARWALA
PROFILE

Mr. Justice Tarun Agarwala, B.A., LL.B., was born on March 3, 1956. He was enrolled as an Advocate on December 9, 1981. He practised in the Allahabad High Court for over 22 years in Civil, Constitutional, Taxation, Labour, Company and Service matters and specialized in Labour, Company and Writ Jurisdiction. He was appointed as an Additional Judge of the Allahabad High Court on January 7, 2004 and appointed as a permanent Judge of the Allahabad High Court on September 18, 2005. He was transferred to Uttarakhand High Court on September 25, 2009 where he served as the Acting Chief Justice from 25.9.2009 to 28.11.2009, 9.8.2010 to 11.8.2010, 31.7.2011 to 15.8.2011 and from 9.10.2011 to 22.10.2011. He was repatriated to Allahabad High Court on October 17, 2012. Transferred to Meghalaya High Court on February 12, 2018 and took oath as Chief Justice of Meghalaya High Court. Retired as Chief Justice of Meghalaya High Court on 2.3.2018.

Before taking the present assignment as Presiding Officer, Securities Appellate Tribunal, Mumbai, Justice Agarwala was also appointed as Chairperson of Real Estate Appellate Tribunal by the U.P. Government.

Justice Agarwala has come from a legal family and is a third generation Judge. His grandfather C.B. Agarwala was appointed as a Judge of the Allahabad High Court soon after independence. Justice Agarwala's father Satish Chandra was also appointed as a Judge of the Allahabad High Court in 1963 and became the Chief Justice of Allahabad High Court as well as of the Calcutta High Court.